

irrigation. The country has got the benefit of the irrigated area. But the Banks are recovering the amount very strictly. Even if they sell the whole of their agricultural land, they would not be in a condition to pay off the total amount of loans. This is the right time to provide relief to the farmers.

(v) Need to ensure that Kanpur city and Dehat are pollution free

SHRI KESRILAL (Ghatampur): Kanpur city and Dehat are the most polluted areas not only in Uttar Pradesh but also in the whole country. The pollution is so high that the lives of all the living beings have been endangered. The pollution of Pandu river is the highest in Kanpur Dehat and all the fishes have died. As a result of it, the cattle in Kanpur Dehat are not getting the drinking water. There are so many reasons responsible for the pollution of Pandu river but the Lohia Machines are mainly the responsible for all the pollution of the river. The condition of the city has become much critical due to this pollution.

Therefore, I request the Central Government to make an enquiry into the reasons responsible for the pollution. It should also be ensured that Anti-pollution equipments should invariably be installed in the factories and punitive steps should be taken against the defaulting factories so that the people of the area may get relief from the dreadful problem of pollution.

(vi) Need to set up full fledged door-darshan studio at Sambalpur in Orrisa

[English]

SHRI SRIBALLAV PANIGRAHI (Deogarh): Sir, in the field of television coverage, Orissa which is a backward State with very high percentage of Scheduled Caste and Scheduled Tribe population remains below the national average. As such, Orissa deserves greater attention in this field in the Eighth Five Year Plan.

Therefore, a full-fledged Doordarshan

studio at Sambalpur may be set up instantly. To start with necessary recording, production and editing facilities on a miniature scale and low power transmission centres at Kuchinda, Deogarh and Palleiara should be set up on priority basis. The vacancies need to be filled up soon and a regional news bulletin should be started from there.

(vii) Need to establish a Railway Coach Factory at Gajipur, U.P.

[Translation]

SHRI VISHWANATH SHASTRI (Gajipur): Mr. Speaker, Sir, Gajipur is the most backward district in Uttar Pradesh. The density of population in this district is 575 per sq kilometer while in other districts it is 377. The livelihood of 82% of the population of the area depends on agriculture. The number of the marginal farmers is the highest in the district and the percentage of their holdings is the lowest and normally these farmers suffer either from drought or from flood. Thus their economic condition is always pitiable. There are no other industries in this area except an opium factory which was set up during the British Rule. That is why the people have to run to Bengal, Assam, Punjab, Delhi, Bombay and Maritius in search of livelihood.

Therefore, I request the Central Government to set up a Rail Coach factory either in the Public sector or in the Private sector in Gajipur district keeping in view of the upmost backwardness of the area so that an impetus could be given to the industrial development of this area.

(vii) Need to clear the Pulichintala balancing reservoir project and provide financial assistance for its completion

[English]

SHRI SOBHANADREESWARA RAO VADDE (Vijayawada): Sir, Pulichintala Balancing Reservoir is essential to protect the interests of 140 year old 13 lakh acre ayacut

under Krishna Delta in the coastal districts of Andhra Pradesh. As Nagarjuna Sagar Project, Sreesailam Project in Andhra Pradesh Upper Krishna and other projects in Karnataka have come up in upper reaches, now water could not be supplied for transplanta-tion in time in Krishna Delta. This year is an unprecedented one in the last 50 years. Transplanations are delayed by more than one and a half month resulting in loss of rice production worth Rs. 240 crores. Farmers are also prepared to contribute to some extent the cost of construction o this project. In 1988 foundation-stone was laid by the then

Chief Minisrter. But no action has been taken to implement the scheme by the present Government.

I request the Union Government to take immediate steps to clear this project and make available financial assistance to complete the project in a short span of time.

19.40 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Thursday, July 30, 1992/ Sravana 8, 1914 (Saka)